

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 686/2014

The 1<sup>st</sup> day of August, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

D.C. Mishra,  
S/o Late Shri Acchhe Lal Mishra,  
C/o Shri Ram Dham,  
Road No.6, East Ayachi Gram,  
Post Office MIT,  
District Mujaffarpur, Bihar-842003. .. Applicant

(By Advocate: Shri Deepak Thukral)

Versus

1. Union of India through Secretary,  
Ministry of Communications & IT,  
Department of Telecommunications,  
Sanchar Bhawan, New Delhi-110001.
  
2. Mahanagar Telephone Nigam Ltd.,  
Through its Chairman & Managing Director,  
5<sup>th</sup> Floor, Mahanagar Doorsanchar Sadan,  
9, CGO Complex, Lodhi Road,  
New Delhi-110001. .. Respondents

(By Advocate : None)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, Shri Deepak Thukral, the learned counsel for the applicant, submits that he is instructed to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

**(A.K. BISHNOI)  
Member (A)**

**(V. AJAY KUMAR)  
Member (J)**

/Jyoti /